

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU**

**DAILY CAUSE LIST DATED 19.04.2021 (MONDAY)**

**CHENNAI BENCH (VIRTUAL MODE)**

**10.25AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh, Member (Technical)**

## **For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. Appl (AT) (CH) (Ins) No. 02/2021	Pradeep Kumar Sekar Vs Solar Semiconductor Energy (India) P Ltd & another	Vijayaraghavan SP	Y.Suryanarayana Mano Ranjani R1-R2
<b>2.</b>	Comp. App (AT) (CH) (Ins) No.23/2021	M/s. Renganayaki Agencies Vs Sreenivasa Rao Ravinuthala (M/s. Samyu Glass Private Limited)	R. Vidhya Shankar Pranav V Shankar Zeenath Nurdeen	Aneesh V

**Copy to:**

- 1. Notice Board**
- 2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)**

**By the order of Hon'ble Member (J)**  
**-sd/-**  
**(Chennai Bench)**